

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 977  
(To be answered on the 27<sup>th</sup> July 2015)**

**PROHIBITED ITEMS ON FLIGHTS**

**977. SHRI MULLAPPALLY RAMACHANDRAN**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether matchboxes and lighters are not allowed to carry on flights as per rules;
- (b) if so, the details thereof;
- (c) whether any instances of violation of this rule have come to the notice of the Government during the last three years and the current year; and
- (d) if so, the details thereof along with the action taken by the Government for strict adherence of rules?

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(Dr Mahesh Sharma)**

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- (a) & (b): Yes, Madam. Matchboxes and lighters are banned for carriage by a passenger on board the flight operating from civil Indian airports and Indian registered air crafts operating from foreign airports.
- (c): So far, no specific report of violation of the regulations has been received.
- (d): Does not arise, in view of the reply to part (c) above.

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